Swajaldhara in Madhya Pradesh

†2744. SHRIMATI MAYA SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of districts of Madhya Pradesh from where proposals under Swajaldhara programme have been received;
 - (b) the reasons for pendency of these proposals;
 - (c) whether any time-limit has been fixed for the clearance of these proposals; and
- (d) whether due to excess time being taken in the proposals, developmental works are being badly affected?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) Swajaldhara scheme was launched in the year 2002-03 and project proposals were obtained from the States/UTs and cleared by Government of India only in this year. Swajaldhara Guidelines issued in June 2003 stipulated that proposals under it would be approved by the District Water and Sanitation Committee (DWSC) or the State Water and Sanitation Mission (SWSM). Accordingly, balance proposals which were received in the Government of India and could not be considered in the year 2002-03, were returned to respective State Governments for consideration on priority as per the Guidelines issued in June 2003, within the allocated amount communicated to the State for the year 2003-04.

All Swajaldhara proposals during 2003-04 and subsequent years were approved by the respective District Water and Sanitation Committee (DWSC) / State Water and Sanitation Mission (SWSM). Details of proposals received and cleared by the DWSC / SWSM in States are not maintained by Government of India. Swajaldhara scheme was discontinued from 2007-08 and no funds were allocated to States thereafter. In 2008-09, States were allowed to use upto 20% of their allocation under Accelerated Rural Water Supply Programme (ARWSP) for taking up any Swajaldhara project where community contribution had already been collected but could not commence in the previous financial year.

(b) to (d) Do not arise.

Demand of funds by Andhra Pradesh

2745.SHRI NANDI YELLAIAH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

 $[\]dagger$ Original notice of the question was received in Hindi.

- (a) the details and the latest status of the proposal of the State Government of Andhra Pradesh for funding of Rural Development project on bio-diesel for Rs.2745.87 lakhs for five years, *i.e.* 2008 to 2012-13;
 - (b) the reasons for its pendency; and
 - (c) by when the demanded funds are likely to be released to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) to (c) There is no scheme for funding project on bio-diesel submitted by the Government of Andhra Pradesh.

If a scheme is designed in future, proposal will be sought from states as per new scheme.

Water testing laboratories in Tamil Nadu

2746.SHRIMATI JAYANTHI NATARAJAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any Central scheme to provide financial assistance to States and Union Territories for setting up Water Testing Laboratories at district levels;
 - (b) if so, the details thereof;
- (c) whether all the districts in Tamil Nadu have been covered under the scheme and got water testing laboratories established;
 - (d) if not, which are the districts in the State where such laboratories do not exist; and
 - (e) by when water testing laboratories will be established in these districts?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) and (b) Under the centrally sponsored National Rural Drinking Water Programme (NRDWP), there is a provision to set up district water testing laboratory in every district where such facility is not available.

- (c) All the 31 districts in Tamil Nadu have water testing laboratories established under the scheme.
 - (d) and (e) Do not arise.